

**THE NATIONAL GREEN TRIBUNAL WESTERN ZONE
BENCH, PUNE**

Original Application No.190/2024

**Subject: Notice as per Order of National Green Tribunal, Pune in OA
No. 190/2024(WZ) Earlier OA No. 946/2024**

Mrs. Pratiksha Kothule Applicant

Versus

The Collector and District Magistrate, Respondent

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NOTARY	
NOTED & REGISTERED	
at Serial No. 211	
DATE 3/7/2025	
This Document Contains	
Total	3 Pages

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 190 OF 2024

Mrs. Pratiksha Kothule Applicant

Versus

The Collector & District Magistrate, Respondent

Nashik & others

Affidavit in Reply on behalf of Respondent No 5

(Sarpanch Gram Panchayat Govardhan Village)

I Govind Dattu Dambale, Age : 39, working as Sarpanch Grampanchayat Govardhan Village, Tal., Dist. Nashik, do hereby solemnly affirms on behalf of respondent no 5 as under,

1. I say that I have gone through the contents of the Original Application and its annexure thereto.
2. I say that, Mrs. Pratiksha Kothule filed a complaint with the Hon. NGT Pune on 20.11.2023, in which the following issues were raised:
 - i. Garbage is being burned at the waste depot of Gram Panchayat Govardhan.
 - ii. Waste collection is not being carried out using scientific methods.
 - iii. Plastic and other waste is not being properly disposed of.
3. I say that, as per reference no. i, this office has been directed to submit an Action Taken Report (ATR) regarding the actions taken in relation to the complaint made to the National Green Tribunal.
4. I am stating the point-wise report on the issues mentioned in the complaint:

Issue No. 1 – Allegation of garbage burning at Govardhan Gram Panchayat

It is submitted that, in view of the complaint dated 20.11.2023, a fire



had suddenly broken out at the garbage depot of the Gram Panchayat Govardhan. The fire was extinguished, and a report on the incident was submitted. To handle any accidental fire in future, there is a permanent water tap connection installed at the garbage depot and surrounding areas. Further fire extinguisher have also been installed in the depot area To prevent incidents of fire or garbage burning by unknown individuals, a 24-hour CCTV surveillance system has been implemented. This system is monitored daily from the Gram Panchayat office. A warning board has been displayed in the depot area, stating that penal action will be taken for burning waste. Informational boards promoting scientific waste segregation and disposal methods have also been installed throughout the Gram Panchayat jurisdiction. After the said incident, there is no any further incidents of garbage burn in ghave been occurred. Accordingly adequate preventive measures have been taken by the Gram Panchayat. Hereto annexed and marked as Exhibit R 1 is the copy of spot inspection report.

Issue No.2: Large Quantity of Waste at the Garbage Depot

It is submitted that, Waste from the Gram Panchayat jurisdiction is collected through garbage collection vehicle (Ghanta Gadi). The vehicle is equipped with separate compartments for wet and dry waste. Dustbins are also provided to facilitate proper waste segregation. A sound system is installed on the vehicle to raise awareness about proper waste disposal and the importance of segregating wet and dry waste. Awareness campaigns are also conducted by Panchayat staff and through other sources. **Information boards** have been installed in public areas to aware the citizens about scientific waste segregation and disposal. Waste at the garbage depot has already been segregated and disposed of properly.

The Grampanchayat requested to Nashik Municipal Corporation to take the waste from the Grampanchayat which can be recycled in the irwastere cycle and management unit. Accordingly the Nashik Municipal Corporation has all owed the same wast emanagement has been done. On today, no any waste is being dumped at the garbage depot at the place of Grampanchayat. The trees have been planted



in the Garbage depot by the Grampanchayat. Hereto annexed and marked as Exhibit R 2 is the copy of past and current geo photographs of the depot.



IssueNo.3: Improper Disposal of Plastic Waste

It is submitted that, Plastic waste received from the residents separated at the Segregation Shed and the same is being transported to the Taluka-Level Plastic Waste Collection Center at Pimpri Sayyed set up by the Zilla Parishad and Panchayat Samiti. In the center the plastic waste is being disposed in scientific method. I say that, the Gram Panchayat is hereby assured that all the waste is segregated and processed scientifically. The Grampanchayat also erected a segregation shed and compost pits. As on today there is no any waste remains in the garbage depot.

In view of the aforesaid facts and circumstances, it is humbly stated that, the present affidavit in reply is to be taken on record on behalf of Respondent No. 5.

I say that, considering the above, this Hon'ble Tribunal may dispose this O. A. with necessary directions.

Hence this Affidavit For respondent no. 5



VERIFICATION

I Govind Dattu Dambale, Age :39, working as Sarpanch Grampanchayat Govardhan Village, Tal., Dist Nashik Respondent-5 herein above, do hereby solemnly declare that what is stated in paragraphs 1 to 5 of the above reply is true to our knowledge, and is based on information, belief and legal advice, which I believe to be true.

Solemnly affirmed at Nashik)



(Govind Dattu Dambale)

G. Dambale

This day of 2/7/2025

Sarpanch Grampanchayat Govardhan

DEPONENT

Identify the deponent **BEFORE ME**

[Signature]
SHARAD BHASKAR KOKATE
Advocate & Notary Govt. of India
BA-11, Thhakkar Bazaar, New CBS,
Nashik

Solemnly affirmed before me
by *Govind Dattu Dambale*
who is identified before me *Nashik*
by *Adv. Sharad Bhaskar Kokate*
or whom I personally know.



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R-1



ग्रामपंचायत कार्यालय गोवर्धन
ता.जि.नाशिक स्थापना दिनांक - १९६६



दि. ०२/०७/२०२५

To,
The Honorable Block Development Officer
Panchayat Samiti, Nashik.



Subject:

Objective Action Taken Report (ATR) submitted by Gram Panchayat Govardhan regarding the complaint filed by Mrs. PratikshaKothule with the National Green Tribunal (NGT) on 20/11/2023.

References:

1. Your Ref. No. ZPNA/ZPWSWM/128/25 dated 13/05/2025
2. Complaint by Mrs. PratikshaKothule to the NGT dated 20/11/2023
3. Factual report of the Joint Committee under the Honorable District Collector, Nashik

Respected Madam,

With reference to point no. 2 above, it is respectfully submitted that Mrs. PratikshaKothule filed a complaint with the Hon. National Green Tribunal on **20.11.2023**, in which the following issues were raised:

1. Garbage is being burned at the waste depot of Gram Panchayat Govardhan.
2. Waste collection is not being carried out using scientific methods.
3. Plastic and other waste are not being properly disposed of.

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ग्रामपंचायत कार्यालय गोवर्धन

ता.जि.नाशिक स्थापना दिनांक - १९६६



According to the complaint dated 20.11.2023, a fire had suddenly broken out at the garbage depot of the Gram Panchayat Govardhan. The fire was extinguished, and a report on the incident was submitted.

To handle any accidental fire in the garbage depot and surrounding areas, a **permanent water tap connection** is in operation at the depot. Additionally, **fire extinguishers** have been installed in the depot area.

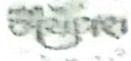
To prevent incidents of intentional fire or garbage burning by unknown individuals, a **24-hour CCTV surveillance system** has been implemented. This system is monitored daily from the Gram Panchayat office.

A **warning board** has been displayed in the depot area, stating that **penal action** will be taken for burning waste. Informational boards promoting **scientific waste segregation and disposal methods** have also been installed throughout the Gram Panchayat jurisdiction.

Since the incident mentioned in the complaint, **no further incidents** of garbage burning have occurred, nor have any related complaints been received.

The Gram Panchayat Office, Govardhan has not received any further complaints regarding the matter. Adequate preventive measures have been taken by the Panchayat, and a site inspection report has been prepared.

(The Panchayat's report and inspection (panchnama) are attached herewith.)



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Issue No. 2: Large Quantity of Waste at the Garbage Depot

Waste from the Gram Panchayat jurisdiction is collected via a **garbage collection vehicle (GhantaGadi)**. The vehicle is equipped with separate compartments for **wet and dry waste**. Dustbins are also provided to facilitate proper waste segregation.

A **sound system is installed on the vehicle** to raise awareness about proper waste disposal and the importance of segregating wet and dry waste. Awareness campaigns are also conducted by Panchayat staff and through other channels.

Information boards have been installed in public areas to educate citizens about scientific waste segregation and disposal. Waste at the garbage depot has already been **segregated and disposed of properly**.

As of today, **no fresh waste is being dumped at the garbage depot**. Both past and current geo-tagged photographs of the depot are attached to this report. As per the today situation there is plantation on garbage depot.

Issue No. 3: Improper Disposal of Plastic Waste

Plastic waste collected from residents and from segregation at the depot is sent to the **Taluka-Level Plastic Waste Collection Center at PimpriSayed**,

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ग्रामपंचायत कार्यालय गोवर्धन
ता.जि.नाशिक स्थापना दिनांक - १९६६



which has been set up by the Zilla Parishad and Panchayat Samiti.

A contract has been executed with Saadab Traders at the Panchayat Samiti level for plastic waste handling. At this facility, the plastic waste is disposed of using scientific methods.

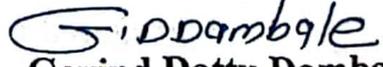
The Panchayat has ensured that waste is segregated and processed scientifically. A segregation shed and compost pits have also been constructed. As of today, no waste remains in the garbage depot.

In view of the above, it is humbly requested that the Action Taken Report submitted by the Gram Panchayat be accepted.

At Nashik

On this 2/07/2025


ग्रामपंचायत अधिकारी
ग्रामपंचायत - गोवर्धन
ता. जि. नाशिक


Govind Dattu Dambale,
Sarpanch Gram Panchayat
Govardhan Village.

R-2
दिनांक 31/10/2024 रोजीचा फोटो

82



Before.

Before Photo on
31/10/24



दिनांक 12/05/2025 चा फोटो.



After
Photo
12/05/2025



After.

Gram Panchayat Office Govardhan
Tal/Dist : Nashik

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The answer

Sarpanch, Gram Panchayat Officer and all employees of Gram Panchayat Govardhan, we write a response today on 12/05/2025 that the waste at the waste collection center at Gram Panchayat Govardhan has been disposed of and finally no kind of waste is being dumped here today, the waste depot here has been closed.

Since the previous incident of fire at the garbage depot in 2023, no such incident has occurred and no such complaint has been made since then. To prevent a repeat of the previous incident, CCTV cameras, fire extinguishers have been installed here and a pipeline has been laid from the water tank and a tap connection has been made. We are writing this response.



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ग्रामपंचायत-गोवर्धन
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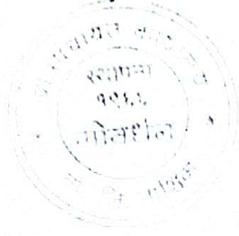
सरपंच
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक



The answer

We, the current local residents of Shivardhan, write to fill in the following statement that we have been living in front of the garbage depot in Gram Panchayat Govardhan for the last 10/15 years. Garbage is not burned at the said garbage depot. And the garbage is not burnt but last month, two and a half years ago, the garbage depot caught fire at midnight. The Gram Panchayat had forgiven the garbage collector and since then, there has been no fire incident at the said depot till date. The garbage has not been burnt at the depot.

We are writing this answer voluntarily and without succumbing to any pressure from anyone.



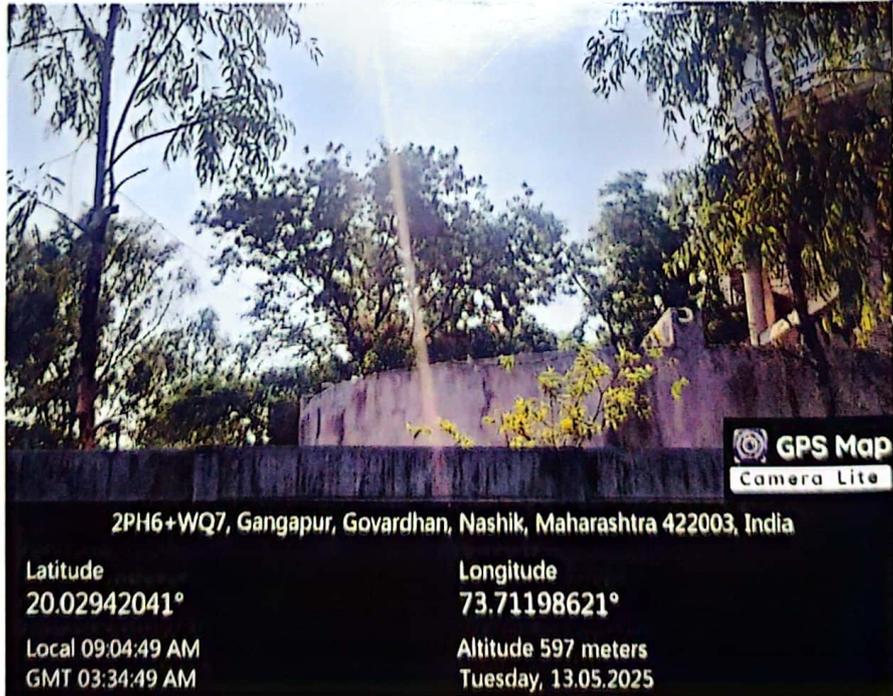

ग्रामपंचायत अधिकारी
ग्रामपंचायत-गोवर्धन
ना. जि. नाशिक


सरपच
ग्रामपंचायत-गोवर्धन
ना. जि. नाशिक

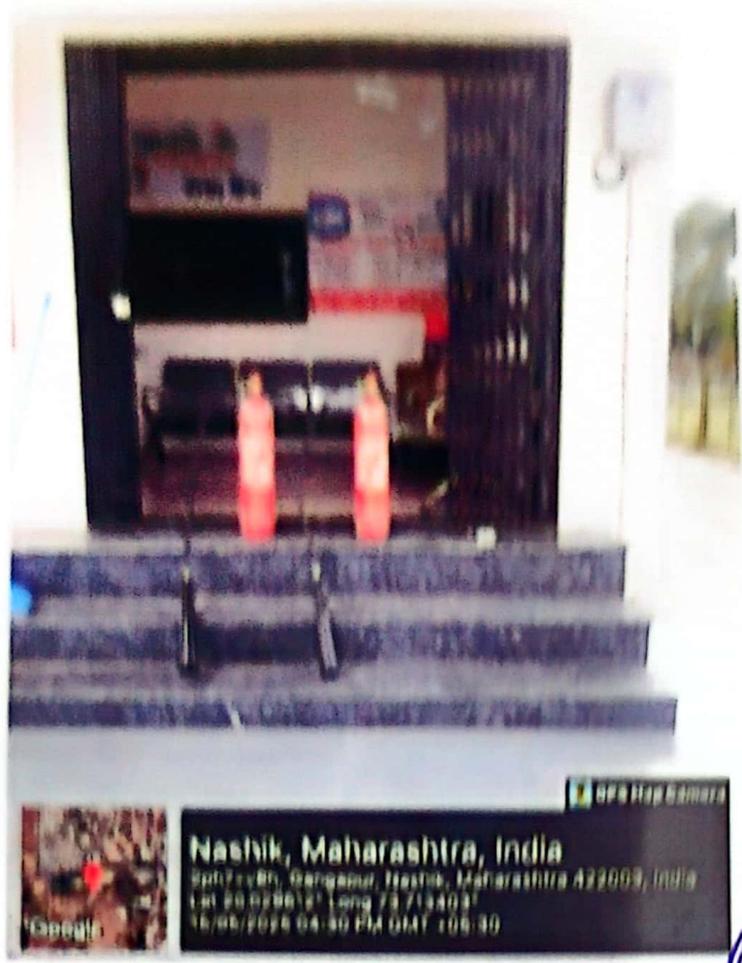
CCTV



• कचरा डेपो जवकील - CCTV.



श्री. वि. कनिष्ठ



First
Bakinghouse

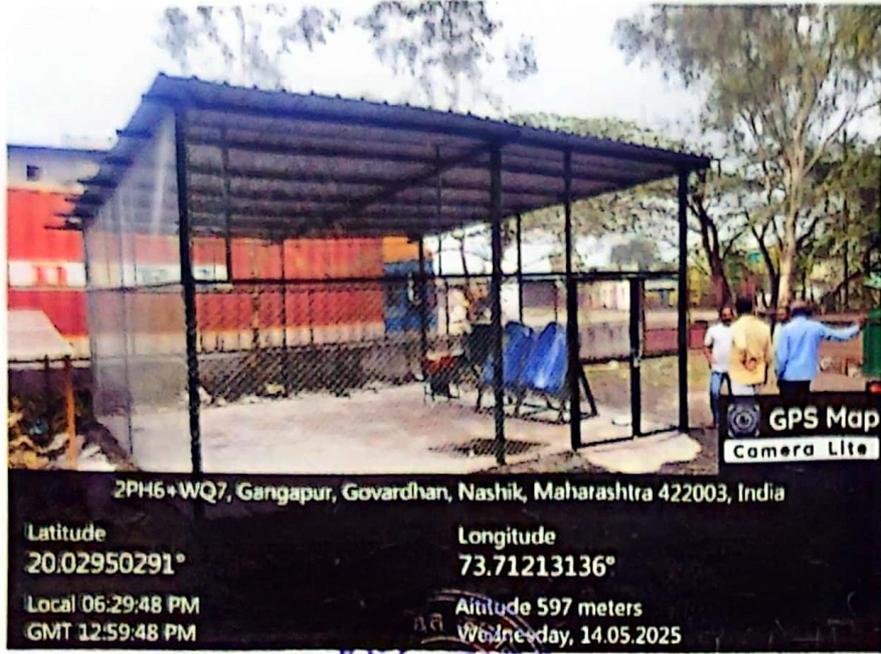


Charita
Jadi

(89)

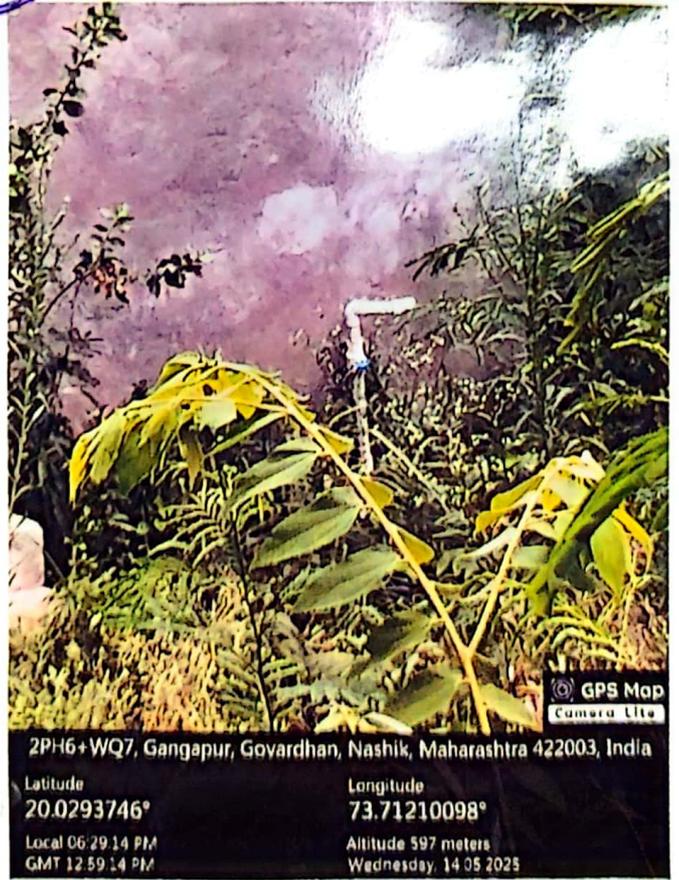
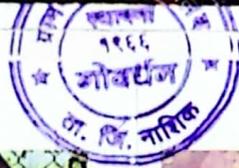
बचत प्रकल्पावर पाण्याचे कुनेपझीन जोडणी

(87)

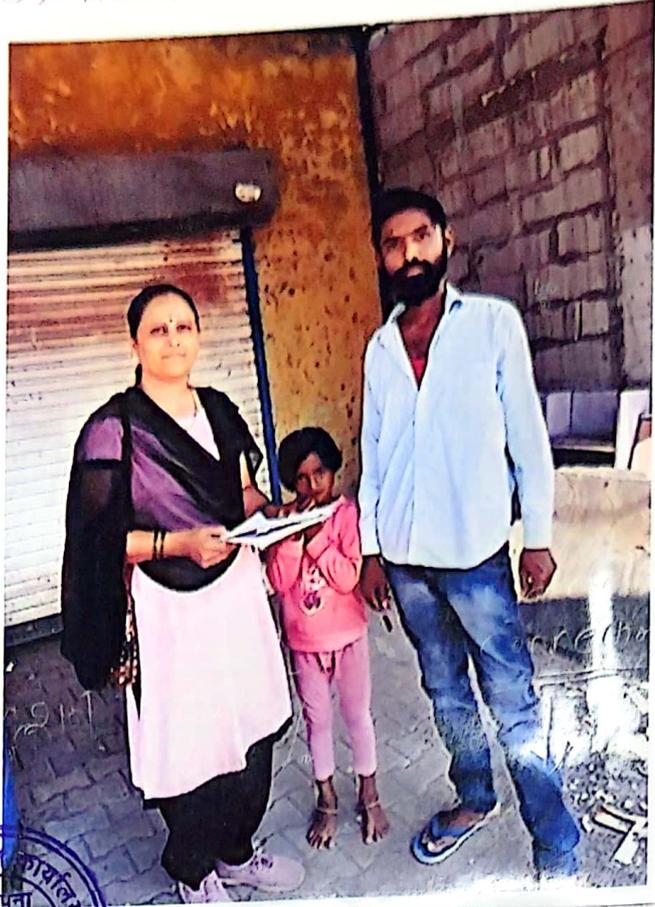


Manure Project

Water Connection



• गावातील नागरिकांचे प्रबोधन करणे (४४)
Guidance to Villagers by Asha Women's Society (Pune)



(89)

Gram Panchayat Office Govardhan
Tal/Dist : Nashik

The answer

We, the undersigned, ASHA workers and organ workers of Gram Panchayat Govardhan, Gram Panchayat Govardhan, Taluka Nashik, as this Gram Panchayat is adjacent to the urban area, have increased urban population to a large extent. Due to this, a large amount of solid waste accumulates in Govardhan village. When the said waste is given in the ghanta gadi, the citizens should separate wet waste and dry waste and give it in the ghanta gadi. For this, we have visited the houses of the citizens of the village and created public awareness and if solid waste is thrown in the open or burned, a fine of Rs. 500/- will be imposed through the Gram Panchayat. The citizens have been informed that

We have been given the task of creating public awareness and making home visits on the first Thursday of every month and the last Thursday of the week. However, we are writing this response with pleasure.

ASHA worker visit date		Anganwadi worker visit date	
१) ०७/११/२०२४,	२) १४/११/२०२४,	३) २१/११/२०२४,	४) २८/११/२०२४
१) ०५/१२/२०२४,	२) १९/१२/२०२४,	३) १२/१२/२०२४,	४) २६/१२/२०२४
१) ०२/०१/२०२५,	२) १६/०१/२०२५,	३) ०९/०१/२०२५,	४) २३/०१/२०२५
१) ०६/०२/२०२५,	२) २०/०२/२०२५,	३) १३/०२/२०२५,	४) २७/०२/२०२५
१) ०६/०३/२०२५,	२) २०/०३/२०२५,	३) १३/०३/२०२५,	४) २७/०३/२०२५
१) ०५/०४/२०२५	२) १९/०४/२०२५,	३) १२/०४/२०२५,	४) २६/०४/२०२५

ASHA worker name and signature

Mrs. Manikha Gotar Ne
Mrs. Manisha Govind Gotarne
Mrs. Ashwini Vinod Jadhav
Mrs. Sanghmitra Nitin Pawar
Mrs. Ujjwala Mangesh Wagh

Anganwadi worker name and signature

Mrs. Bharti Kailash Suryavanshi
Mrs. Jyoti Ragni Bhimav Nakave
Mrs. Bharti Subhash Gangurde
Mrs. Mathura Yashwant More
Mrs. Rajubai Vilas Gaikwad




ग्रामपंचायत अधिकारी
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

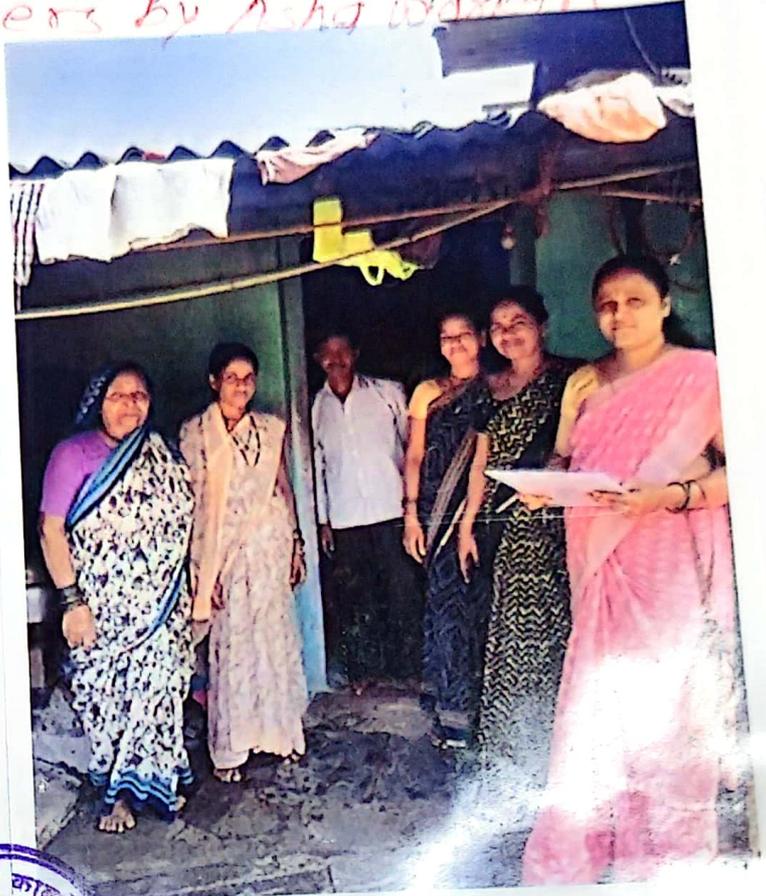
सरपंच
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

शिवानील नागरिकांचे प्रबोधन उरताना

आशा सेविका व संगणवाडी सेविका

Guidance to Youthers by Asha Warkar

92



कुचरा डेपो भित्तिवर घोसवाक्य.

Wall Paintings on Garbage Depot



दंडाच्छुड कारवाही बोर्ड व ~~बिना~~ के बोर्ड
Warning Sign Boards

94



फ्लोस्टिक संकलन पावती

स्वच्छ भारत मिशन (ग्रा.) टप्पा २.० अंतर्गत तालुकास्तरीय प्लास्टिक व्यवस्थापन केंद्र

सादाब ट्रेडर्स

भुखंड क्र. ११५४, गट क्र. १४०/२अ/१, जैन मंदिराच्या पाठीमागे,
विन्होळी, ता. जि. नाशिक.

प्लास्टिक जमा पावती

पावती क्र. ००१

दि. २५/१०/२०२५

ग्रामपंचायत गोवर्धन तालुका नाशिक

दजत २५.०० किलो ग्राम. वाहन क्र. MH-15-K-8583

प्लास्टिक देणान्याचे नाव/पद : घंटागाडी झामर

मो. क्र. : ८३२९१०९५४६

प्लास्टिक वापर टप्पा, प्रदुषणाला घाला आळा।

प्लास्टिक देणान्याची सही

स्वच्छ भारत मिशन (ग्रा.) टप्पा २.० अंतर्गत तालुकास्तरीय प्लास्टिक व्यवस्थापन केंद्र

सादाब ट्रेडर्स

भुखंड क्र. ११५४, गट क्र. १४०/२अ/१, जैन मंदिराच्या पाठीमागे,
विन्होळी, ता. जि. नाशिक.

प्लास्टिक जमा पावती

पावती क्र. ००३

दि. ०३/११/२०२५

ग्रामपंचायत गोवर्धन तालुका नाशिक

दजत २१.१०० किलो ग्राम. वाहन क्र. MH-15-G-6584

प्लास्टिक देणान्याचे नाव/पद : घंटागाडी झामर

मो. क्र. : ८३२९१०९५४६

प्लास्टिक वापर टप्पा, प्रदुषणाला घाला आळा।

प्लास्टिक देणान्याची सही



Plastic Collection Receipts

स्वच्छ भारत मिशन (ग्रा.) टप्पा २.० अंतर्गत तालुकास्तरीय प्लास्टिक व्यवस्थापन केंद्र

सादाब ट्रेडर्स

भुखंड क्र. ११५४, गट क्र. १४०/२अ/१, जैन मंदिराच्या पाठीमागे,
विन्होळी, ता. जि. नाशिक.

प्लास्टिक जमा पावती

पावती क्र. ०१८

दि. ०१/०१/२०२५

ग्रामपंचायत गोवर्धन तालुका नाशिक

दजत ५५.८०० किलो ग्राम. वाहन क्र. MH-15-G-6584

प्लास्टिक देणान्याचे नाव/पद : घंटागाडी झामर

मो. क्र. : ८३२९१०९५४६

प्लास्टिक वापर टप्पा, प्रदुषणाला घाला आळा।

प्लास्टिक देणान्याची सही

(Signature)
ग्रामपंचायत अधिकारी
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

(Signature)
सरपंच
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

स्वास्थ्य भारत मिशन (एम.) टिप्पा २.० अंतर्गत वास्तुकारात्मक व्हास्टिक व्यवस्थापन केंद्र

सादाब ड्रेडर्स



एक बरत सज्जता शी शीत
पुस्तक क्र. १११५, गट क्र. ११०/२३/१, डीन मंदिराच्या पार्श्वभागे,
वित्तशेती, ता. जि. नाशिक.

व्हास्टिक जमा पावती

दि. ०४/०३/२०२५

पावती क्र. १४३

ग्रामपंचायत गोवावर्धन

तालुका नाशिक

वजन २६.५०० किलो ग्राम.

वाहन क्र. MH-15-GV-6584

व्हास्टिक देणाऱ्याचे नाव/पद: दादागाडी रामधर

मो.क्र.: 8329109546

S.Mohite
व्हास्टिक देणाऱ्याची सही

व्हास्टिक घालून टाकू, प्रदूषणाला घालून आणू!

स्वास्थ्य भारत मिशन (एम.) टिप्पा २.० अंतर्गत वास्तुकारात्मक व्हास्टिक व्यवस्थापन केंद्र

सादाब ड्रेडर्स



एक बरत सज्जता शी शीत
पुस्तक क्र. १११५, गट क्र. ११०/२३/१, डीन मंदिराच्या पार्श्वभागे,
वित्तशेती, ता. जि. नाशिक.

व्हास्टिक जमा पावती

दि. ०७/०२/२०२५

पावती क्र. १३३

ग्रामपंचायत गोवावर्धन

तालुका नाशिक

वजन ७०.२०० किलो ग्राम.

वाहन क्र. MH-15-GV-6584

व्हास्टिक देणाऱ्याचे नाव/पद: दादागाडी रामधर

मो.क्र.: 8329109546

S.Mohite
व्हास्टिक देणाऱ्याची सही

व्हास्टिक घालून टाकू, प्रदूषणाला घालून आणू!

स्वास्थ्य भारत मिशन (एम.) टिप्पा २.० अंतर्गत वास्तुकारात्मक व्हास्टिक व्यवस्थापन केंद्र

सादाब ड्रेडर्स



एक बरत सज्जता शी शीत
पुस्तक क्र. १११५, गट क्र. ११०/२३/१, डीन मंदिराच्या पार्श्वभागे,
वित्तशेती, ता. जि. नाशिक.

व्हास्टिक जमा पावती

दि. ०३/०२/२०२५

पावती क्र. १४३

ग्रामपंचायत गोवावर्धन

तालुका नाशिक

वजन ३४.५०० किलो ग्राम.

वाहन क्र. MH-15-GV-6584

व्हास्टिक देणाऱ्याचे नाव/पद: दादागाडी रामधर

मो.क्र.: 8329109546

S.Mohite
व्हास्टिक देणाऱ्याची सही

व्हास्टिक घालून टाकू, प्रदूषणाला घालून आणू!

स्वास्थ्य भारत मिशन (एम.) टिप्पा २.० अंतर्गत वास्तुकारात्मक व्हास्टिक व्यवस्थापन केंद्र

सादाब ड्रेडर्स



एक बरत सज्जता शी शीत
पुस्तक क्र. १११५, गट क्र. ११०/२३/१, डीन मंदिराच्या पार्श्वभागे,
वित्तशेती, ता. जि. नाशिक.

व्हास्टिक जमा पावती

दि. १२/०४/२०२५

पावती क्र. १४७

ग्रामपंचायत गोवावर्धन

तालुका नाशिक

वजन ३२.१०० किलो ग्राम.

वाहन क्र. MH-15-GV-6584

व्हास्टिक देणाऱ्याचे नाव/पद: दादागाडी रामधर

मो.क्र.: 8329109546

S.Mohite
व्हास्टिक देणाऱ्याची सही

व्हास्टिक घालून टाकू, प्रदूषणाला घालून आणू!



G. Dombale

ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

67

Scrap Bills

Prop. Samir Abdul Shaikh

8237484826
98788361916

LUCKY STAR SCRAP TRADERS

All Types of Scrap Purchase & Sales

Add.: Govardhan Gaon, (Gangapur) Tal. & Dist. Nashik

Ms. सरुप, गौरीचान

Bill No.: 14

गोवाले

Date: 30 / 11 / 2024

S.No.	Particulars	Weight	Rate	Amount
1)	काच बॉटल उपे गोरीचान दरुप.	15	2	30
2)	कोडे कोडिक	6	8	48
Total Rs.				78

Rs. In Words: बोटाए कर ७८.

For LUCKY STAR SCRAP TRADERS

Receiver's Signature

Proprietor
S.A. Shaikh

Prop. Samir Abdul Shaikh

8237484826
98788361916

LUCKY STAR SCRAP TRADERS

All Types of Scrap Purchase & Sales

Add.: Govardhan Gaon, (Gangapur) Tal. & Dist. Nashik

Ms. सरुप, गौरीचान

Bill No.: 12

गोवाले

Date: 28 / 10 / 2025

S.No.	Particulars	Weight	Rate	Amount
1)	काच	6	2	12
2)	कोडीक	2	10	20
3)	कोडिक	4	8	32
Total Rs.				64

Rs. In Words: बोटाए कर ६४.

For LUCKY STAR SCRAP TRADERS

Receiver's Signature

Proprietor
S.A. Shaikh

98

भगारविहीपावती



Prop. Samir Abdul Shaikh
8237484828
98788361916

LUCKY STAR SCRAP TRADERS

All Types of Scrap Purchase & Sales

Add.: Govardhan Geon, (Gangapur) Tal. & Dist. Nashik

M/s. सुरपंच, ग्रामपंचायत
गोवर्धन

Bill No.: 10
Date: 12/11/2024

Sr.No.	Particulars	Weight	Rate	Amount
1)	काचे-धा लॉरल	04 kg	2	8.00
2)	प्लास्टिक तुकडा	12 kg	4	48.00
3)	लोखंड	20 kg	20	40.00
Total Rs.				96.00

Rs. in Words. शहाणविक रु. LUCKY STAR SCRAP TRADERS

For LUCKY STAR SCRAP TRADERS

PROPRIETOR

S.A.S.

Proprietor

Receiver's Signature

[Signature]

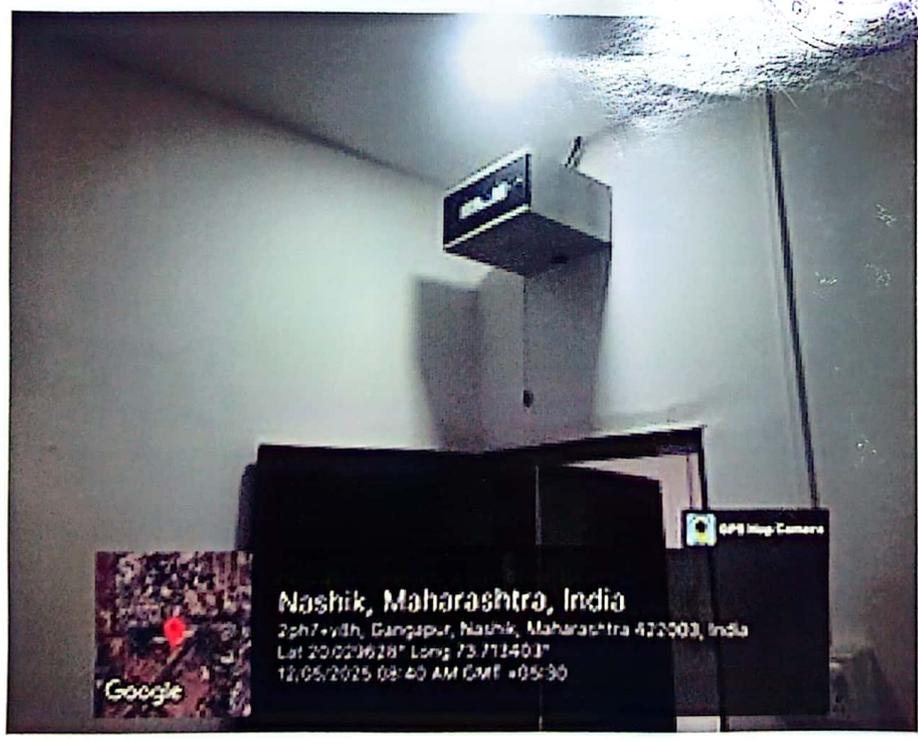
सुरपंच अधिकारी
गोवर्धन-गाव
नाशिक जिल्हा

G.Boombale

सुरपंच अधिकारी
गोवर्धन-गाव
नाशिक जिल्हा

99 (C)
C.C.T.V फुटेज केमेरा संग्रहीत डी.वी.ए.

C.C.T.V. Footage D.V.R



100



ग्रामपंचायत कार्यालय गोवर्धन

ता.जि.नाशिक स्थापना दिनांक - १९६६



(Gmail-psn@govardhan@gmail.com)

Grampanchayat Govardhan,
Taluka & District: Nashik
Gram Sabha Date: 26/01/2025
Resolution No. 7/8 (New)

Subject 7/8: Penal Action Regarding Disposal or Burning of Solid Waste in Open Areas

Resolution No. 7/8:

On this day, 26th January 2025, a Gram Sabha / Grampanchayat meeting was convened at Govardhan village, Taluka & District Nashik, under the chairmanship of Sarpanch Mr./Mrs. Govind Dattu Dambale. It was observed that some residents within the jurisdiction of the Grampanchayat are engaging in the act of disposing household and other solid waste in open areas, throwing it in public places, or burning it. Such actions are negatively affecting public health and the environment, leading to unhygienic conditions, foul odor, outbreaks of disease, and increased risk of fire incidents.

In response, the following resolution has been unanimously passed:

1. **Effective from 26th January 2025**, any individual, institution, or commercial entity found dumping or burning solid waste in open areas within the village limits will be subject to penal action.
2. **For the first offense**, a fine of ₹500 (Five Hundred Rupees) will be imposed.
3. **For repeated or subsequent offenses**, a fine of ₹1,000 (One Thousand Rupees) or more may be levied along with possible legal action.
4. The Grampanchayat will provide regular waste collection and segregation services, and citizens are encouraged to utilize these services.
5. This resolution will be publicized by installing notice boards at prominent locations in the village and through awareness programs in Gram Sabha meetings, schools, and anganwadis.
6. **Authority is hereby granted** to the Grampanchayat officials, health workers, Sarpanch, and Grampanchayat staff to enforce this resolution and take necessary action.

Proposed by: Mr. Balasaheb Narayan Lambe
Approved by: Mr. Dattu Baburao Dambale

Resolution passed unanimously.



Handwritten signature and stamp of the Sarpanch, Mr. Dattu Baburao Dambale, dated 26/1/25.

101

दंडात्मक कारवाही बोर्ड

Warning Sign Boards

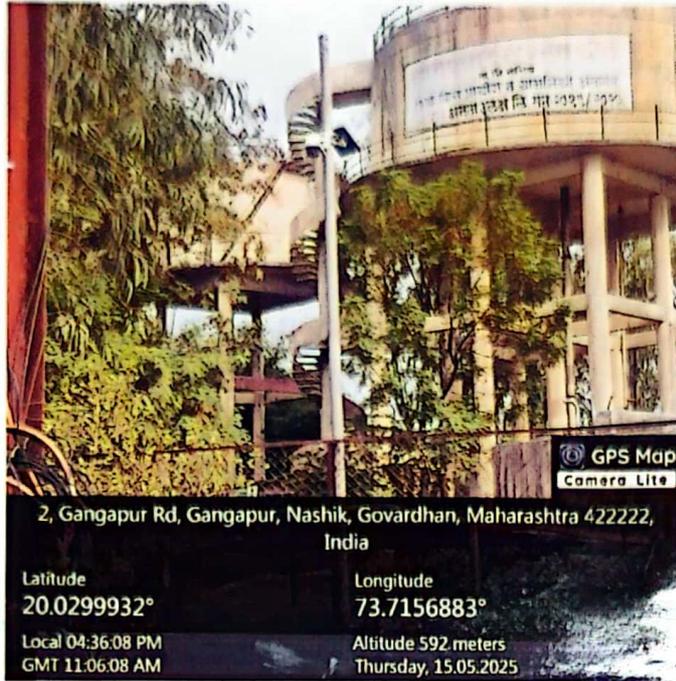


गोला व लुका कुचरा विहवार व वसुधैकुर्वण Day of Wet Waste and Segregation



C.C.T.V. कैमरे

103



C.C.T.V. Camera



श्रीलक्ष्मी लुप्त कचरा डस्टबिन.

Dry & Wet Waste Dustbins



घोषवाक्य व सूचना

Warnings on garbage depot



मितीवकीत प्रबोधन



Wall Paintings



कंपोस्ट पीट

Compost pits



1st
&
2nd
bins

ओला-सुका कचरा डस्टबिन



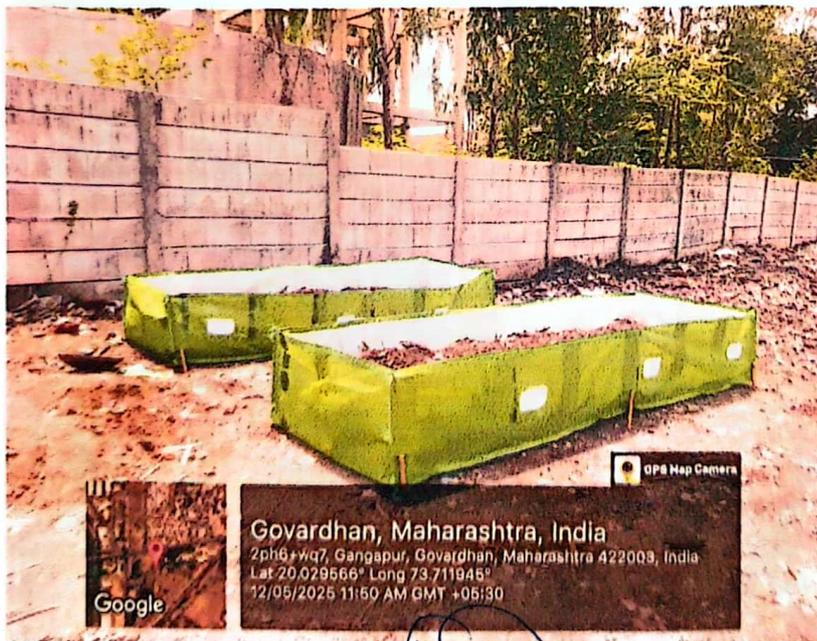


-108

कंपोस्ट
पिट



Compost
Pits



(Handwritten signature)

ग्रामपंचायत अधिकारी
ग्रामपंचायत-गोवर्धन

Godambe
सर्वदा
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

ग्रामपंचायत कार्यालय गोवर्धन
ता.जि.नाशिक स्थापना दिनांक - १९६६

दिनांक:- ०८/०५/२०२५

109

प्रति,

मा. उपा. आयुक्त सो. मा. छलफुचरा व्यवस्थापन विभाग
नाशिक महानगरपालिका, नाशिक

विषय : ग्रामपंचायत गोवर्धन येथील कचरा डेपो मधील कचरा महानगर पालिका कचरा
डेपोत टाकणे बाबत परवानगी मिळणे बाबत.

संदर्भ : १) प्रतिक्षा कोठुले, अशोक अस्टोरिया यांची तक्रार दि. २० नोव्हेंबर २०२३
२) मा. जिल्हाधिकारी सो. नाशिक यांची समक्ष पाहणी दि. ०३/१०/२०२४

महोदया,

वरील विषयान्वये आपणांस विनंती करण्यात येते कि, ग्रामपंचायत गोवर्धन ता.जि. नाशिक येथील घनकचरा अनियंत्रित जाळल्या प्रकरणी श्रीमती. प्रतिक्षा कोठुले गाव गोवर्धन यांनी मा. राष्ट्रीय हरित लवाद, नवी दिल्ली यांचे कडे तक्रार केली होती त्या तक्रारीच्या अनुषंगाने मा. राष्ट्रीय हरित लवाद नवी दिल्ली यांचे कडील आदेश OA क्र. ९४६/२४ दि. ११/०९/२०२४ न्वये समिती गोठवण्यात येऊन समिती मार्फत गोवर्धन गाव येथील कचरा जाळलेल्या ठिकाणी दि. ०३/१०/२०२४ रोजी दु. १.०० वाजता स्थळ पाहणी करण्यात आली. तर नंतर ग्रामपंचायतीने कचरा डेपोतील कचरा उचलणे कामी कार्यवाही केलेली असून ग्रामपंचायत कचरा जाळत नाही. याबाबत खुल्या निविदा प्रक्रियेने ५०% कचऱ्याची विल्हेवाट करण्यात आलेली आहे. आज रोजी उर्वरित कचरा ग्रामपंचायत डेपोत शिल्लक असून सदरचा कचरा उचलण्याकामी ग्रामपंचायतकडे जागा व मनुष्य बळ उपलब्ध नाही. वरिष्ठ कार्यालयाकडे त्याबाबत सदरचा कचरा उचलणेसाठी केलेल्या कार्यवाहीचा प्रस्ताव मा. हरित लवाद कडे सादर केलेला आहे. परंतु या तक्रारीत मा. जिल्हाधिकारी साहेब, मा. मुख्यकार्यकारी साहेब जि.प. नाशिक व मा. सरपंच ग्रामपंचायत गोवर्धन यांना पाटी करण्यात आली आहे.

तरी आपणांस विनंती करितो की, ग्रामपंचायत गोवर्धन येथील कचरा डेपोतील कचरा हा महानगर पालिका कचरा डेपोत हा महानगर पालिकेतील कचरा डेपो मध्ये टाकण्याची परवानगी मिळावी. त्याकामी लागणारी फी नियमाप्रमाणे ग्रामपंचायत भरण्यास तयार आहे. सदर गोवर्धन ग्रामपंचायत ही नाशिक महानगर पालिका कार्यक्षेत्राच्या जवळ (नजीक) असल्याने ग्रामपंचायत हद्दीतील कचरा हा शास्रोक्त पद्धतीने विलगिकरण करून आपल्या नाशिक महानगर पालिकेच्या कचरा डेपोत कचरा टाकणेस ग्रामपंचायतीस परवानगी मिळावी ही नम्र विनंती.

संदर्भ : ~~मा. जिल्हाधिकारी यांच्या कार्यालयीन~~

11 MAY 2025
y
y
y



G. Dombale
सरपंच
(श्री. गोविंद दत्त डंबाळे)
ग्रामपंचायत गोवर्धन ता.जि. नाशिक

G. Dombale
सरपंच
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

110

	<p>नाशिक महानगरपालिका, नाशिक घनकचरा व्यवस्थापन विभाग राज्य भवने भवन, मुख्यमार्ग, शरणपुर रोड, नाशिक. ४२२००२ दूरध्वनी क्रमांक ०२५ २५७२०६२ Email Id : dir_swm@nmc.gov.in</p>	
जा.क्र./घ.व्य.वि.आस्था/कार्या.क्र.२/५४५/२०२५		दिनांक :- ०९/०५/२०२५

प्रति,
विभागीय स्वच्छता निरीक्षक,
खत प्रकल्प
नाशिक महानगरपालिका, नाशिक

विषय :- ग्रामपंचायत गोवर्धन येथील कचरा डेपो मधील कचरा महानगरपालिका कचरा डेपो येथे टाकणेकामी परवानगी बाबत.
संदर्भ :- सरपंच श्री.गोविंद दत्तु डंबाळे, ग्रामपंचायत गोवर्धन ता.जि.नाशिक यांचे जा.क्र.ग्रापंगो/घकव्य.६/२५-२६ दिनांक ०८.०५.२०२५ रोजीचे पत्र.

उपरोक्त संदर्भाय विषयानुसार कळविणेत येते की, सरपंच श्री.गोविंद दत्तु डंबाळे, ग्रामपंचायत गोवर्धन ता.जि.नाशिक यांचे जा.क्र.ग्रापंगो/घकव्य.६/२५-२६ दिनांक ०८.०५.२०२५ रोजीचे पत्र प्राप्त झाले असून ग्रामपंचायत गोवर्धन कचरा डेपो येथील कचरा नाशिक महानगरपालिका, नाशिक खत प्रकल्प येथे टाकणेकामी परवानगी मिळणे बाबत विनंती केली आहे.

तथापि ग्रामपंचायत गोवर्धन कचरा डेपो येथील कचरा शास्त्रोक्त पध्दतीने विलगीकरण करून खाजगी वाहनांद्वारे खत प्रकल्प येथे टाकणेकामी परवानगी देणेत येत असून सदर वाहनांचा तपशिल खालील प्रमाणे.

अ.क्र.	वाहन क्रमांक
१.	एमएच १५ जीसी १०१०
२.	एमएच ०४ जीएफ ४४१७
३.	एमएच ०४ एफडी ३७३२

उपरोक्त नमुद प्रमाणे खाजगी वाहनांद्वारे खत प्रकल्प येथे टाकणेकामी परवानगी देणेत येत आहे. त्यानुसार सदरचा कचरा खत प्रकल्प येथे पाठविणोबाबत ची कार्यवाही संबंधित घनकचरा व्यवस्थापन सातपुर विभागामार्फत करणेत यावी व त्याबाबतचा अहवाल इकडील कार्यालयात पाठविणेची कार्यवाही करणेत यावी.


उपआयुक्त तथा संचालक
घनकचरा व्यवस्थापन विभाग,
नाशिक महानगरपालिका, नाशिक

प्रत माहितीस्तव :

१. सरपंच श्री.गोविंद दत्तु डंबाळे, ग्रामपंचायत गोवर्धन ता.जि.नाशिक
२. स्वच्छ प्रत



To,
Deputy Commissioner,
Solid Waste Management Department,
Nashik Municipal Corporation, Nashik

Subject: Request for permission to dispose of waste from the waste depot of Gram Panchayat Govardhan at the Municipal Corporation's waste depot.

Reference: 1. Complaint by Pratiksha Kothule and Ashok Astoria dated 20th November 2023
2. On-site inspection by the Hon. District Collector, Nashik dated 03/10/2024

Respected Madam,

With reference to the above subject, we kindly request your permission to dispose of the waste from the Gram Panchayat Govardhan (Taluka & District Nashik) waste depot at the Nashik Municipal Corporation's waste depot.

In relation to the uncontrolled burning of waste at the waste depot in Govardhan village, Mrs. Pratiksha Kothule had submitted a complaint to the Hon. National Green Tribunal, New Delhi. Following this, the Hon. National Green Tribunal, through Order OA No. 946/24 dated 11/09/2024, constituted a committee. This committee conducted an on-site inspection at the location of the waste burning in Govardhan village on 03/10/2024 at 1:00 PM.

Subsequently, the Gram Panchayat initiated action for the removal of the waste from the depot and has stopped burning waste. Through an open tender process, 50% of the waste has already been scientifically disposed of. However, a certain amount of waste still remains at the Gram Panchayat depot as of today. The Gram Panchayat does not have sufficient space or manpower to remove the remaining waste.

A proposal regarding the action taken for removal of this waste has already been submitted to the Hon. National Green Tribunal through the higher office. However, the District Collector, the Chief Executive Officer of Zilla Parishad Nashik, and the Sarpanch of Gram Panchayat Govardhan have been made parties in this complaint.

Hence, we request you to kindly grant permission for disposing of the remaining waste from the Govardhan Gram Panchayat waste depot into the Nashik Municipal Corporation's waste depot. The Gram Panchayat is willing to pay the applicable fees as per the rules.

As Govardhan Gram Panchayat is situated near the jurisdiction of Nashik Municipal Corporation, we humbly request you to permit the Gram Panchayat to segregate the waste scientifically and dispose of it at your Municipal waste depot.

Thanking you in anticipation.

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11011

To,
Divisional Sanitation Inspector,
Compost Project, Nashik Municipal Corporation, Nashik

Subject: Regarding permission to dispose of waste from Gram Panchayat Govardhan's waste depot at the Municipal Corporation's waste depot.

Reference: Letter No. GrampanGo/GhKaVya.6/25-26 dated 08.05.2025 from Sarpanch Mr. Govind Dattu Dambale, Gram Panchayat Govardhan, Tal. & Dist. Nashik.

With reference to the above subject and reference, it is hereby informed that a letter has been received from Mr. Govind Dattu Dambale, Sarpanch of Gram Panchayat Govardhan, Tal. & Dist. Nashik, requesting permission to dispose of the waste from the Gram Panchayat Govardhan waste depot at the Compost Project of Nashik Municipal Corporation, Nashik.

Accordingly, permission is granted to dispose of the waste from the Gram Panchayat Govardhan waste depot at the Compost Project, provided the waste is scientifically segregated and transported using private vehicles. The details of the approved vehicles are as follows:

Sr. No.	Vehicle Number
1.	MH 15 GC 1010
2.	MH 04 GF 4417
3.	MH 04 FD 3732

Permission is hereby granted to transport the waste to the Compost Project using the above-mentioned private vehicles. Accordingly, necessary action for transporting the waste to the Compost Project should be undertaken by the concerned Solid Waste Management, Satpur Division, and a report regarding the same should be submitted to this office.

Deputy Commissioner and Director,
Solid Waste Management Department,
Nashik Municipal Corporation, Nashik

Copy for information to:

1. Mr. Govind Dattu Dambale, Sarpanch, Gram Panchayat Govardhan, Tal. & Dist. Nashik
2. Site copy



NASHIK MUNICIPAL CORPORATION NASHIK WASTE MANAGEMENT PVT. LTD.



KHAT PRAKALP, PATHARDI, NASHIK.

COMPUTERISED WEIGHT BRIDGE (CAPACITY 50,000 KG)

05115

CODE NO. 0/-	COPY NO.	VEHICLE NO.
CHARGES Rs. 20645 kg	10/05/2025	10:20
GROSS 11270 kg	KG. DATE: 10/05/2025	TIME: 10:57
TARE 9375 kg	KG. DATE:	TIME:
NETT:	KG.	DRIVER: IN / OUT

Supervisor Signature

Party Signature

Operator's Signature

★ Tare weight request by party.
★ Gross weight request by party.

Subject to Nashik Jurisdiction

Our responsibility ceases once the vehicle leaves the platform

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NASHIK MUNICIPAL CORPORATION NASHIK WASTE MANAGEMENT PVT. LTD.



KHAT PRAKALP, PATHARDI, NASHIK.

COMPUTERISED WEIGHT BRIDGE (CAPACITY 50,000 KG)

05125

CODE NO. 0/-	COPY NO.	VEHICLE NO.
CHARGES Rs. 20780 kg	10/05/2025	13:13
GROSS 10790 kg	KG. DATE: 10/05/2025	TIME: 13:29
TARE 9990 kg	KG. DATE:	TIME:
NETT:	KG.	DRIVER: IN / OUT

Supervisor Signature

Party Signature

Operator's Signature

★ Tare weight request by party.
★ Gross weight request by party.

Subject to Nashik Jurisdiction

Our responsibility ceases once the vehicle leaves the platform

Raw



NASHIK MUNICIPAL CORPORATION NASHIK WASTE MANAGEMENT PVT. LTD.



KHAT PRAKALP, PATHARDI, NASHIK.

COMPUTERISED WEIGHT BRIDGE (CAPACITY 50,000 KG)

05150

CODE NO. 0/-	COPY NO.	VEHICLE NO.
CHARGES Rs. 20330 kg	10/05/2025	15:37
GROSS 10675 kg	KG. DATE: 10/05/2025	TIME: 15:54
TARE 9655 kg	KG. DATE:	TIME:
NETT:	KG.	DRIVER: IN / OUT

Supervisor Signature

Party Signature

Operator's Signature

महानगरपालिका अधिकारी
सामपंचायत-मोवडी
ता. जि. नाशिक

Gibogamble
सर्वच
IN / OUT

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NASHIK MUNICIPAL CORPORATION NASHIK WASTE MANAGEMENT PVT. LTD.



KHAT PRAKALP, PATHARDI, NASHIK.

COMPUTERISED WEIGHT BRIDGE (CAPACITY 50,000 KG) 41151524

CODE NO.

COPY NO.

VEHICLE NO. :

CHARGES NO. **18625** kg

10/05/2025

17:39

GROSS **10700** kg

KG. DATE : 10/05/2025

TIME: 17:55

TARE **7925** kg

KG. DATE :

TIME :

NETT

KG.

DRIVER :

IN / OUT

Supervisor Signature

Party Signature

Operator's Signature

★ Tare weight request by party.
★ Gross weight request by party.

Subject to Nashik Jurisdiction

Our responsibility ceases once the vehicle leaves the platform



NASHIK MUNICIPAL CORPORATION
NASHIK WASTE MANAGEMENT PVT. LTD. **NASHIK**
 WASTE MANAGEMENT
 KHAT PRAKALP, PATHARDI, NASHIK.

COMPUTERISED WEIGHT BRIDGE (CAPACITY 50,000 KG) **05112**

CODE NO. 0/-	COPY NO. 3	VEHICLE NO. PH15BC1010
CHARGES 20415 kg	KG. DATE: 10/05/2025	TIME: 10:15
GROSS 11885 kg	KG. DATE: 10/05/2025	TIME: 10:54
TARE 8530 kg	KG. DATE:	TIME:
NETT	KG.	DRIVER: IN / OUT

Supervisor Signature _____ Party Signature **(115)** Operator's Signature *[Signature]*
 ★ Tare weight request by party. Subject to Nashik Jurisdiction Our responsibility ceases once the vehicle leaves the platform
 ★ Gross weight request by party.



NASHIK MUNICIPAL CORPORATION
NASHIK WASTE MANAGEMENT PVT. LTD. **NASHIK**
 WASTE MANAGEMENT
 KHAT PRAKALP, PATHARDI, NASHIK.

COMPUTERISED WEIGHT BRIDGE (CAPACITY 50,000 KG) - **05124**

CODE NO. 0/-	COPY NO. 2	VEHICLE NO. PH15JC1010
CHARGES Rs. 20660 kg	KG. DATE: 10/05/2025	TIME: 12:45
GROSS 11805 kg	KG. DATE: 10/05/2025	TIME: 13:04
TARE	KG. DATE:	TIME:
NETT 8855 kg	KG.	DRIVER: IN / OUT

Supervisor Signature _____ Party Signature _____ Operator's Signature *[Signature]*
 ★ Tare weight request by party. Subject to Nashik Jurisdiction Our responsibility ceases once the vehicle leaves *
 ★ Gross weight request by party.



NASHIK MUNICIPAL CORPORATION
NASHIK WASTE MANAGEMENT PVT. LTD. **NASHIK**
 WASTE MANAGEMENT
 KHAT PRAKALP, PATHARDI, NASHIK.

COMPUTERISED WEIGHT BRIDGE (CAPACITY 50,000 KG) **05147**

CODE NO. 0/-	COPY NO. 2	VEHICLE NO. PH15GC1010
CHARGES 21660 kg	KG. DATE: 10/05/2025	TIME: 15:13
GROSS 11770 kg	KG. DATE: 10/05/2025	TIME: 15:31
TARE 9890 kg	KG. DATE:	TIME:
NETT	KG.	DRIVER: IN / OUT

Supervisor Signature _____ Party Signature *[Signature]* **गामपंचायत-आधिकारी**
गामपंचायत-गोवर्धन **सारपंच**
ता. जि. नाशिक **गामपंचायत-गोवर्धन**
 Operator's Signature *[Signature]* **10/05/2025 3:34 PM**

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NASHIK MUNICIPAL CORPORATION NASHIK WASTE MANAGEMENT PVT. LTD.



KHAT PRAKALP, PATHARDI, NASHIK.

COMPUTERISED WEIGHT BRIDGE (CAPACITY 50,000 KG)

05160

20635	kg	10/05/2025	17:05
CODE NO		COPY NO.	VEHICLE NO. :
11750	kg	10/05/2025	17:20
CHARGES Rs			
GROSS	8905	kg	KG. DATE :
			TIME :
TARE			KG. DATE :
			TIME :
NETT			KG.
			DRIVER : IN / OUT

Supervisor Signature

Party Signature

Operator's Signature

★ Tare weight request by party.
★ Gross weight request by party.

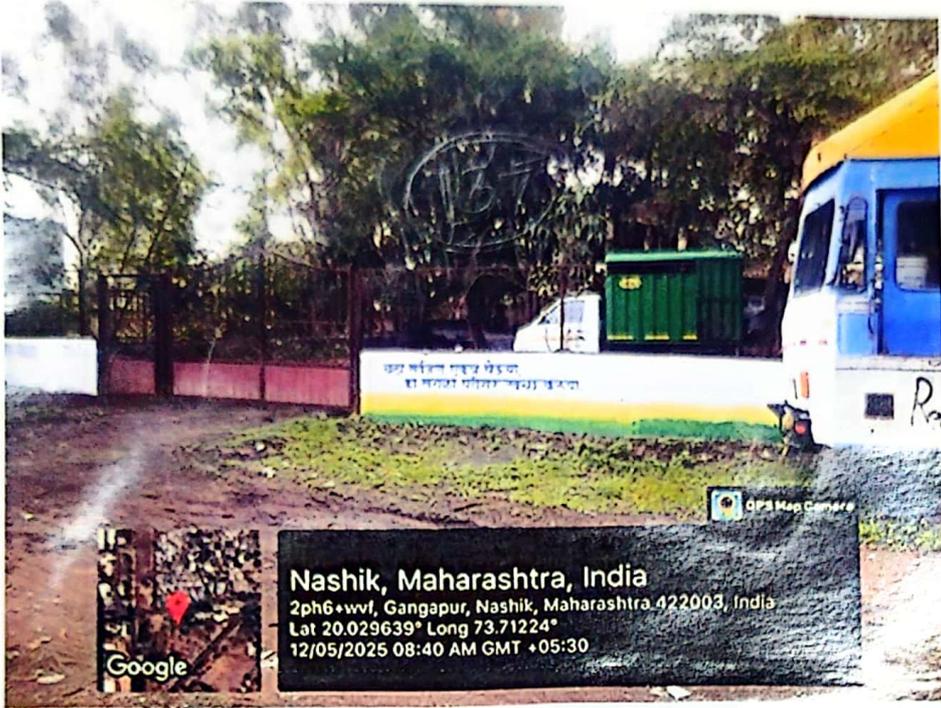
Subject to Nashik Jurisdiction

Our responsibility ceases once the vehicle leaves the platform

घोषवाक्य

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Wall Paintings



आज दि १५/०५/२०२५ रोजीचा



आला सुभ कचरा व घोषवाक्य
Wall Paintings

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Ahanta gadi

घंटागाडी



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ग्रामपंचायत कार्यालय गोवर्धन ता.जि.नाशिक स्थापना दिनांक - १९६६



Plantation



2PH6+WQ7, Gangapur, Govardhan, Nashik, Maharashtra 422003, India
Latitude 20.0293093 N Longitude 73.7118253 E
Local 02:49:44 pm 26.5 m Tuesday, 17/06/2025
GMT 09:19:44 am



Longitude Loading... Tuesday, 17/06/2025
Latitude Loading... Local 02:49:21 pm
GMT 09:19:21


ग्रामपंचायत अधिकारी
ग्रामपंचायत-गोवर्धन


सरपंच
ग्रामपंचायत-गोवर्धन

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ग्रामपंचायत कार्यालय गोवर्धन
ता.बि.नाशिक स्थापना दिनांक - १९६६



Segregation shed and Compost Pits



ग्रामपंचायत अधिकारी
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक

G. Dambale

सरपंच
ग्रामपंचायत-गोवर्धन
ता. जि. नाशिक